

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/412/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the nd 22 January, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. DJG/227 Dated 21.01.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 22.01.2021 along with permission to leave the head quarter from the morning of 22.01.2021 till the evening of 23.01.2021, has been granted. Further, the Civil Judge & Assistant Sessions Judge, Goalpara and in her absence the next senior most Judicial officer available in the head quarter shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/413 /A, dated 22.1.2021
Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

sd/-